

PRATAPCHAND KATOCH TO INDU ANIL CHADAK AS PER AFFIDAVIT CL-684 E

I HAVE CHANGED MY NAME FROM ANILKUMAR SANSAR SINGH CHADAK TO ANILKUMAR SANSARSINGH CHADAK AS PER AFFIDAVIT CL-684 F

I HAVE CHANGED MY NAME FROM AREFA MOHD AYUB SHELYA TO ARIFA AYUB SHELYA AS PER AFFIDAVIT CL-684 G

I HAVE CHANGED MY NAME FROM FIRDOSE MOHD SOHEL SHELYA TO FIRDOSE SOHEL SHELYA AS PER AFFIDAVIT CL-684 H

I HAVE CHANGED MY NAME FROM MOHD SOHEL MOHD AYUB SHELYA TO SOHEL AYUB SHELYA AS PER AFFIDAVIT CL-684 I

I HAVE CHANGED MY NAME FROM AARON MICHAEL AUGUSTINHO MENDONCA TO AARON MANUEL MENDONCA AS PER AFFIDAVIT CL-684 J

I HAVE CHANGED MY NAME FROM MOHAMED ISMAIL KHWAJA TO MOHAMED ISMAIL KHWAJA SHAIKH AS PER AFFIDAVIT CL-684 K

NEAR ANDHERI RAILWAY STATION, MUMBAI, MAHARASHTRA -400069, HAVE CHANGED MY NAME / BIRTH DATE FROM SMT. SUVARNA (DOB: 05.03.1983) TO SMT. SUVARNA SANJAY KARAD (DOB: 02.06.1983) VIDE AFFIDAVIT DATED: 24/07/2018. (METROPOLITAN MAGISTRATE COURT, ANDHERI) CL-906

I, PRASANTA BAG S/O, KARTIK BAG R/O A-302, SURAJ VENTURE BLDG BHAJOGI KEER MARG NEAR PARADISE CINEMA MAHIM (WEST) MUMBAI 400016 HAVE CHANGED MY NAME TO PRASHANT BAG FOR ALL PURPOSES. CL-949

नावत बदल

मी, माझे नाव दिनांक जुलै १२-१८, २०१८ रोजीच्या शपथपत्र/महाराष्ट्र शासन राजपत्र क्र. एम-१८३८१०० प्रमाणे भगवंत गजानन महाडदळकरचे बदलून भगवंत गजानन नाईक असे ठेवले आहे. CL-1

जाहीर नोटीस

या नोटीसेद्वारे सर्व जनतेस कळविण्यात येते की, गाव मौजे मुर्धा, भाईंदर (प.), तालुका व जिल्हा ठाणे येथील जमीन मिळकत जिचा जुना सर्व्हे नं. ५२, नवीन सर्व्हे नं. ४६, हिस्सा नं. ९, क्षेत्रफळ १११० चौ. मी. असून सदरहू मिळकतीमधील श्रीमती लता पंकज पाटील यांचा ५०% अविभक्त हिस्सा माझ्या अशिलांनी विकत घेण्याचे ठरविले आहे तरी सदरहू मिळकतीसंदर्भात कोणत्याही व्यक्तीचा कुठल्याही प्रकारचा हक्क, अधिकार किंवा हितसंबंध असल्यास सदरहू नोटीस प्रसिद्ध झाल्यापासून १४ दिवसांचे आत सर्व लेखी पुराव्यानिशी खालील पत्त्यावर कळवावे, अन्यथा तसा कोणाचाही कोणताही हक्क, अधिकार किंवा हितसंबंध नाही असे समजून व्यवहार पूर्ण केला जाईल.

अॅड. राजेश ध. पाटील
५४१, मोर्वा गाव,
भाईंदर (प.)
ठाणे-४०१ १०१

जाहीर नोटीस

या नोटीसेद्वारे सर्व जनतेस कळविण्यात येते की, गाव मौजे उत्तन, भाईंदर प., तालुका जिल्हा ठाणे येथील सर्व्हे नंबर २९५ अ, हिस्सा नंबर १/६, क्षेत्र २८० चौ. मी. ह्या त्यांच्या जमीन मिळकतीचे आमचे अशील श्री. कमरुद्दीन नजमुद्दीन मुल्ला, नामाधिकार तपास करीत आहेत, तरी सदर मिळकतीवर कोणाही व्यक्तीचा, कोणत्याही प्रकारचा हक्क, अधिकार, हितसंबंध, गहाण, बाडेपट्टा, विक्री, वहिवाट, बोजा, असा दावा असल्यास त्यांनी ही नोटीस प्रसिद्ध झाल्यापासून १४ दिवसांच्या आत १०२, पहिला मजला, मथुरा कुंज, बी को ऑप. सोसायटी लि., केबिन रोड, भाईंदर पूर्व, तालुका जिल्हा ठाणे ४०१ १०५ या पत्त्यावर लेखी पुराव्यांसह कळवावे, अन्यथा तसा कोणाचाही कोणत्याही प्रकारचा हक्क, अधिकार, हितसंबंध, दावा नाही आणि असल्यास तो सोडून दिला आहे, असे समजण्यात येईल.

सही/-
वकील संदीप डी बेकरे

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KUTCH ENGINEERING PVT. LTD.

1.	Name Of Corporate Debtor	Kutch Engineering Private Limited
2.	Date Of Incorporation Of Corporate Debtor	20/05/2005
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U74210MH2005PTC274096
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Shop No. 5, Bhagwati Shopping Centre, S.V. Road, Malad (West), Mumbai City - 400 064, Maharashtra.
6.	Date Of Closure Of Insolvency Resolution Process	16th April, 2018
7.	Liquidation Commencement Date Of Corporate Debtor	24th July, 2018 (Date of Receipt of Order)
8.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Anish Gupta Insolvency Resolution Professional 413 Autumn Grove, Opp Lokhandwala School, Lokhandwala Township, Kandivali East, Mumbai - 400 101. Cell (Anish): + 91 9821099720 Cell-Office: + 91 8976008479 Landline: + 91(22) 29659720 Email: anish@csanishgupta.com Office email: ip@csanishgupta.com Reg: No.IBBI/IPA-002/IP-N00285/2017-18/10843
9.	Last Date For Submission Of Claims	23rd August, 2018

Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai Bench) has ordered the commencement of liquidation of the Corporate Debtor M/s Kutch Engineering Private Limited vide order dated 19th July, 2018 under section 33 of the Code.

The stakeholders of M/s Kutch Engineering Private Limited are hereby called upon to submit a proof of their claims, on or before 23rd August, 2018, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The proof of claim is to be submitted by way of the following specified forms with an Affidavit (witnessed before notary public or oath commissioner) and documentary proof in support of claim, as prescribed under the Insolvency and Bankruptcy Code (Liquidation Process) Regulation, 2016:

Form "C" - Claim by Operational Creditors except workmen and employees, Form "D" - Claim by Financial Creditors, Form "E" - Claim by Workman or Employee, Form "F" - Claim by Authorised representative of Workmen or Employees, Form "G" - Claim by any other Stakeholder.

Submission of false or misleading proofs of claim shall attract penalties.

Place : Mumbai
Date : 26.07.2018

Sd/-
Anish Gupta
Insolvency Resolution Professional
Reg: No.IBBI/IPA-002/IP-N00285/2017-18/10843

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स्थावर
आदेशा
कामगा
हाकसि
दफ्तरी
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प्रतिवा
हितसंब
जाहीर
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बरील
प्रभार,
(दावे स
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वगळून)
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असल्यास
इच्छित
कोणत्या
समितीशी
के.

ANAVS HAKTI- 23/7/18

ALL THAT piece or parcel of agricultural land or ground situated, lying and being at Revenue Village Navghar, Taluka and District Thane, within the limits of Mira-Bhayander Municipal Corporation bearing the following Survey Nos., Hissa Nos. and Areas:-

Sr. No. No.	Old. Survey No.	New Survey No.	Hissa No.	Area (H-R.P.)
1.	303	179	1B	0-15-2
2.	303	179	2	0-30-6
3.	303	179	3	0-19-0
4.	303	179	4	0-00-8
5.	303	179	8	0-20-0

aggregating in all 10,336.4 sq. yards i.e. 8560 sq. mtrs. and bounded as follows :-

On or towards North : By Old Survey No. 302
On or towards South : By Old Survey No. 304
On or towards West : By Old Survey No. 302
On or towards East : By Old Survey No. 259

Dated this 25th day of July, 2016.

M/s. Pramodkumar & Co. (Regd.),
Sd/-
Partner
Advocates & Solicitors

FORM B
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(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
KUTCH ENGINEERING PVT. LTD.**

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3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number Of Corporate Debtor	U74210MH2005PTC274096
5.	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Shop No. 5, Bhagwati Shopping Centre, S.V. Road, Malad (West), Mumbai City - 400 064, Maharashtra.
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7.	Liquidation Commencement Date Of Corporate Debtor	24th July, 2018 (Date of Receipt of Order)
8.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Anish Gupta Insolvency Resolution Professional 413 Autumn Grove, Opp Lokhandwala School, Lokhandwala Township, Kandivali East, Mumbai - 400 101. Cell (Anish): + 91 9821099720 Cell-Office: + 91 8976008479 Landline: + 91(22) 29659720 Email: anish@csanishgupta.com Office email: ip@csanishgupta.com Reg: No.IBBI/IPA-002/IP-N00285/2017-18/10843
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Submission of false or misleading proofs of claim shall attract penalties.

Place : Mumbai
Date : 26.07.2018

Sd/-
Anish Gupta
Insolvency Resolution Professional
Reg: No.IBBI/IPA-002/IP-N00285/2017-18/10843

Notice is hereby given that Mr. Santosh Sitaram Pawar, owner of Flat No.01/A/04, Plot No.2, Krishna Nagari Nivara Co-op. Housing Society Ltd, Goregaon (E), Mumbai-400065. has been allotted the said Flat under backward caste reserved category and now decided to sell this flat. Interested backward caste people can contact along with their valid document & cast certificate as above mentioned address on or before 15 days of this notice. Mob: 9987235564

We are investigating the title of Smt. Saveena Rajkumar Agarwal, Shrawan Rajkumar Agarwal and Smt. Kajal Aggarwal to the 10 fully paid-up shares of the value of ₹ 1000/- each Distinctively Numbered 676 to 685 entered in Share Certificate No.115 dated 23rd January, 1988 issued by The Maker Tower A & B Co-operative Housing Society Ltd. together with the benefit of allotment of Flat No. 133 admeasuring approx. 2050 sq.ft. or thereabouts built-up area on the Thirteenth Floor in Tower B of MAKER TOWERS and Covered Car Parking Space No. C - 57 in the compound of the said building standing on Plot No.85, G.D. Somani Marg, Cuffe Parade, Mumbai 400 005 and all and whatsoever their other share right title and interest to and in the aforesaid Society, represented to us to be clear and marketable and free from all encumbrance and claims.

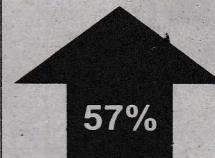
NOTICE is hereby given that any person having or claiming any right title interest claim or demand to or in the above shares and/or flat and/or car parking space described above or against any of the aforementioned persons by way of sale, exchange, mortgage, gift, trust, inheritance, possession, easement, lease, lien, assignment, maintenance or otherwise howsoever is requested to intimate the same to us in writing together with documentary proof in support of such right or claim within 15 days hereof at Windsor Chambers, First Floor, Cawasji Patel Street, Fort, Mumbai 400 001; in default, we shall presume that there is no such outstanding claim or demand of anyone and shall proceed to certify the title to the aforesaid membership rights, flat and car parking space and any claim right title interest or demand of anyone, not intimated to us as aforesaid, shall be deemed to have been waived abandoned given up and released.

Dated this 27th day of July, 2018.
Sd/-
NARAYANAN & NARAYANAN,
Advocates & Solicitors



28%

Revenue
(Q-o-Q)



57%

EBIDTA
(Q-o-Q)



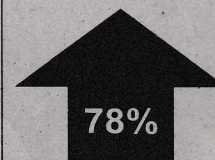
17%

PAT
(Q-o-Q)
CONSOLIDATED



31%

Revenue
(Q-o-Q)



78%

EBIDTA
(Q-o-Q)



94%

PAT
(Q-o-Q)
STANDALONE

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Place
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The free Press JOURNAL / MUMBAI / 27/07/2018